HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. _19329_ / Checker   Bilaspur, Dated 29 November, 2024
III –6–2/2007 (Pt.-I)

        In exercise of the powers Conferred under clause (b) of sub-section (1) of Section 283 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court of Chhattisgarh hereby specially empowers **Shri Shashwat Dubey,** Judicial Magistrate First Class, Ramanujganj to try in a summary way all or any of the offences specified in the said Section.

                          BY ORDER OF THE HIGH COURT

                          (Balram Prasad Verma)
                          Registrar General

Endt. No. _19330_ / Checker   Bilaspur, Dated 29 November, 2024
III –6–1/2007 (Pt.I)

1)   Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2)   P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
3)   Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
4)   The Principal District and Sessions Judge, **Balrampur-Ramanujganj** *for information and necessary action.*
5)   The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
6)   The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, *for information.*
7)   Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
8)   The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
9)   *The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.*
10)   The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
11)   Shri Shashwat Dubey, J.M.F.C. Ramanujganj *for information & necessary action.*
12)   The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
13)   *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

                          (Balram Prasad Verma)
                          Registrar General